

Cr1.A.No. 53 OF 2003
ITEM No.1-A
(For judgment)

Court No.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.53 OF 2003

Krishna Kanwar @ ThakuraeenAppellant (s)

VERSUS

State of Rajasthan Respondent (s)
With
Criminal Appeal No.52 of 2003

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT,JJ.)

Date : 27/01/2004 This Petition was called on for pronouncement of judgment
today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. Rana Ranjit Singh,Adv.

For State ofMr. Manish Singhvi,Adv.
RajasthanMr. Ashok K. Mahajan,Adv.

For Respondent (s)Ms. K. Sarada Devi,Adv.

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice Arijit Pasayat pronounced
the judgment of the Court. The appeals are dismissed
in terms of the signed judgment. REPORTABLE.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

Signed Reportable judgment is placed on the file.